

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: DISTRICT AND SESSIONS JUDGES – (1)** Nomination of Sri G.V.Subrahmanyam, District and Sessions Judge posted as Senior Faculty Member-I, A.P. Judicial Academy, Secunderabad, for Evaluation of answer papers of the written examination for Civil Judges (Junior Division) in the premises of High Court of Judicature at Hyderabad from 13.11.2015 to 15.11.2015 in the place of Sri B.Sivanagi Reddy, Prl. District and Sessions Judge, Mahabubnagar and **(2)** Revised incharge arrangements to certain District and Sessions Judges who are nominated for Evaluation of the answer papers of the written examination for Civil Judges (Junior Division) from 13.11.2015 to 15.11.2015 in the premises of High Court of Judicature at Hyderabad – Orders - Issued.

**READ:** 1. High Court's letter Roc.No.15/2014-RC, dated 03.11.2015 from the Registrar (Recruitment), High Court of Judicature at Hyderabad.  
2. High Court's Proceedings Roc.No.6535/2015-B.Spl., dated 04.11.2015.  
3. High Court's letter Roc.No.15/2014-RC, dated 06.11.2015.

**ORDER ROC.NO. 6535/2015-B.SPL., DATED: 07.11.2015**

**The High Court is pleased to pass the following orders:**

**I**

Sri G.V.Subrahmanyam, District and Sessions Judge posted as Senior Faculty Member-I, A.P. Judicial Academy, Secunderabad, who is nominated for Evaluation of answer papers of the written examination for Civil Judges (Junior Division) at 6<sup>th</sup> Floor of Administrative Building in the premises of High Court of Judicature at Hyderabad from 13.11.2015 to 15.11.2015 in place of Sri B.Sivanagi Reddy, Prl. District and Sessions Judge, Mahabubnagar, who is exempted from attending to Evaluation of answer papers of the written examination for Civil Judges (Junior Division) at High Court of Judicature at Hyderabad from 13.11.2015 to 15.11.2015, in the High Court's Proceedings 2<sup>nd</sup> cited, is directed to handover charge of his post of Senior Faculty Member-I to the Deputy Director, A.P. Judicial Academy, Secunderabad and report before the Registrar (Recruitment), High Court of Judicature at Hyderabad by 8.30 a.m. on the aforesaid dates at 6<sup>th</sup> Floor, Administrative Building in the High Court Premises.

- i) The Deputy Director, A.P. Judicial Academy, Secunderabad, will be in full additional charge of the post of Senior Faculty Member-I, A.P. Judicial Academy, Secunderabad, during the period of absence of Sri G.V.Subrahmanyam; and
- ii) On return from the above said official work, Sri G.V.Subrahmanyam, District and Sessions Judge, will rejoin duty as Senior Faculty Member-I, A.P. Judicial Academy, Secunderabad.

**II**

**In partial modification of the orders issued in the High Court's Proceedings 2<sup>nd</sup> read above, the High Court is pleased to pass the following incharge arrangements:-**

The following officers in the cadre of District and Sessions Judges mentioned in column number 2, who are nominated for Evaluation of the answer papers of the written examination for Civil Judges (Junior Division) from 13.11.2015 to 15.11.2015 at 6<sup>th</sup> Floor of Administrative Building, in the premises of High Court of Judicature at Hyderabad, in the

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High Court's Proceedings 2<sup>nd</sup> cited, are hereby directed to handover charge of their post(s) to the officers mentioned against their names in column number 3.

| SL.NO. | NAME OF THE NOMINATED OFFICER WITH DESIGNATION  | PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE  |
|--------|---|--|
| (1)    | (2)   | (3)  |
| 1.     | Smt. T.Rajani,<br>Metropolitan Sessions Judge, Hyderabad.   | II Addl. Metropolitan Sessions Judge, Hyderabad.   |
| 2.     | Smt. P.Sree Sudha,<br>Director, A.P. Judicial Academy, Secunderabad.  | Deputy Director, A.P. Judicial Academy, Secunderabad.  |
| 3.     | Sri V.Jaya Surya,<br>Prl. District and Sessions Judge,<br>Visakhapatnam.  | II Addl. District and Sessions Judge-cum- Addl. Metropolitan Sessions Judge, Visakhapatnam.                                      |
| 4.     | Sri N.Raghava Rao,<br>Prl. District and Sessions Judge, Kadapa.   | Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa.             |
| 5.     | Sri G.Gopala Krishna Murthy,<br>Prl. District and Sessions Judge, Adilabad.   | Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.  |
| 6.     | Sri M.Venkataramana,<br>Prl. Special Judge for CBI Cases, Hyderabad.  | III Addl. Special Judge for CBI Cases, Hyderabad.  |
| 7.     | Sri M.V.Ramana Naidu,<br>Prl. District and Sessions Judge, Medak at Sangareddy.   | Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy. |
| 8.     | Sri G.Lakshmipathy,<br>Principal Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad. | Chief Judge, City Civil Court, Hyderabad.  |
| 9.     | Sri A.V.Parthasarathi,<br>Senior Faculty Member-II, A.P. Judicial Academy, Secunderabad.                                    | Deputy Director, A.P. Judicial Academy, Secunderabad.  |

The officers mentioned in column number 3, will be in full additional charge of the posts mentioned in column number 2, during the period of absence of the above said officers.

On return from the above said official work, the officers mentioned in column number 2, shall rejoin duty in their respective posts.

**NOTE:** The order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the website is valid for relieving and reporting at the High Court of Judicature at Hyderabad.

**REGISTRAR (VIGILANCE)**

To

1. The officers.
2. The Incharge officers.

3. The Registrar (Recruitment), High Court of Judicature at Hyderabad.
  4. The Central Project Coordinator, High Court of Judicature at Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court website).**
  5. The Director, A.P. Judicial Academy, Secunderabad.
  6. The Chief Judge, City Civil Court, Hyderabad.
  7. The Metropolitan Sessions Judge, Hyderabad.
  8. The Prl. District and Sessions Judge, Visakhapatnam.
  9. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
  10. The Prl. District and Sessions Judge, Adilabad.
  11. The Prl. District and Sessions Judge, Kadapa.
  12. The Prl. District and Sessions Judge, Medak at Sangareddy.
  13. The District Treasury Officers, Visakhapatnam, Kadapa, Adilabad, and Medak at Sangareddy.
- Spare.

